

ITEM NO.1501  
(FOR JUDGMENT)

COURT NO.13

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).12040/2018

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

DR. O.P. NIJHAWAN & ORS.

Respondent(s)

WITH

CIVIL APPEAL NO. 12112 OF 2018  
(arising out of SLP (C) No. 15594 of 2016)

CIVIL APPEAL NOS. 12125-12127 OF 2018  
(arising out of SLP (C) Nos. 7853-7855 of 2016)

CIVIL APPEAL NOS. 12143-12144 OF 2018  
(arising out of SLP (C) Nos. 4271-4272 of 2016)

CIVIL APPEAL NO. 12113 OF 2018  
(arising out of SLP (C) No. 27273 of 2016)

CIVIL APPEAL NO. 12139 OF 2018  
(arising out of SLP (C) No. 35861 of 2016)

CIVIL APPEAL NO. 12114 OF 2018  
(arising out of SLP (C) No. 15416 of 2016)

CIVIL APPEAL NO. 12115 OF 2018  
(arising out of SLP (C) No. 26723 of 2016)

CIVIL APPEAL NO. 12116 OF 2018  
(arising out of SLP (C) No. 16725 of 2016)

CIVIL APPEAL NO. 12117 OF 2018  
(arising out of SLP (C) No. 13531 of 2016)

CIVIL APPEAL NO. 12142 OF 2018  
(arising out of SLP (C) No. 38068 of 2016)

CIVIL APPEAL NO. 12042 OF 2018  
(arising out of SLP (C) No. 16856 of 2016)

CIVIL APPEAL NO. 12099 OF 2018  
(arising out of SLP (C) No. 15927 of 2016)

CIVIL APPEAL NOS. 12137-12138 OF 2018  
(arising out of SLP (C) Nos. 22848-22849 of 2016)

CIVIL APPEAL NO.12109 OF 2018  
(arising out of SLP (C) No. 308 of 2017)

CIVIL APPEAL NO. 12101 OF 2018  
(arising out of SLP (C) No. 301 of 2017)

CIVIL APPEAL NOS. 12140-12141 OF 2018  
(arising out of SLP (C) Nos. 38066-38067 of 2016)

CIVIL APPEAL NO. 12128 OF 2018  
(arising out of SLP (C) No. 17000 of 2016)

CIVIL APPEAL NO.12098 OF 2018  
(arising out of SLP (C) No. 23922 of 2016)

CIVIL APPEAL NOS.12135-12136 OF 2018  
(arising out of SLP (C) Nos. 23104-23105 of 2016)

CIVIL APPEAL NO. 12043 OF 2018  
(arising out of SLP (C) No. 27438 of 2016)

CIVIL APPEAL NO.12104 OF 2018  
(arising out of SLP (C) No. 302 of 2017)

CIVIL APPEAL NOS.12133-12134 OF 2018  
(arising out of SLP (C) Nos. 23110-23111 of 2016)

CIVIL APPEAL NO.12106 OF 2018  
(arising out of SLP (C)No. 305 of 2017)

CIVIL APPEAL NOS.12130-12132 OF 2018  
(arising out of SLP (C)CC Nos. 11456-11457 of 2016)

CIVIL APPEAL NO.12111 OF 2018  
(arising out of SLP (C)No. 309 of 2017)

CIVIL APPEAL NO.12044 OF 2018  
(arising out of SLP (C)No. 13640 of 2017)

CIVIL APPEAL NO.12129 OF 2018  
(arising out of SLP (C)No. 23326 of 2016)

CIVIL APPEAL NO. 12145 OF 2018  
(arising out of SLP (C)No. 34736 of 2016)

CIVIL APPEAL NO. 12146 OF 2018  
(arising out of SLP (C)No. 28273 of 2016)

CIVIL APPEAL NOS.12147-12149 OF 2018  
(arising out of SLP (C)Nos. 32096-32098 of 2016)

CIVIL APPEAL NO. 12100 OF 2018  
(arising out of SLP (C)No. 30128 of 2016)

CIVIL APPEAL NO.12045 OF 2018  
(arising out of SLP (C)No. 36373 of 2016)

CIVIL APPEAL NO. 12150 OF 2018  
(arising out of SLP (C)No. 34724 of 2016)

CIVIL APPEAL NO.12102 OF 2018  
(arising out of SLP (C)No. 32349 of 2016)

CIVIL APPEAL NO.12103 OF 2018  
(arising out of SLP (C)No. 32357 of 2016)

CIVIL APPEAL NO.12105 OF 2018  
(arising out of SLP (C)No. 32350 of 2016)

CIVIL APPEAL NO. 12107 OF 2018  
(arising out of SLP (C)No. 35332 of 2016)

CIVIL APPEAL NO. 12108 OF 2018  
(arising out of SLP (C)No. 32340 of 2016)

CIVIL APPEAL NO. 12110 OF 2018  
(arising out of SLP (C)No. 32347 of 2016)

CIVIL APPEAL NO.12229 OF 2018  
(arising out of SLP (C)No. 14514 of 2017)

CIVIL APPEAL NO. 12153 OF 2018  
(arising out of SLP (C)No. 9464 of 2017)

CIVIL APPEAL NOS. 12095-12096 OF 2018  
(arising out of SLP (C)Nos. 31554-31555 of 2018)

CIVIL APPEAL NO.12047 OF 2018  
(@ out of SLP (C)No.33019 (D. No. 14576) of 2018)

CIVIL APPEAL NO.12154-12157 OF 2018  
(@ out of SLP (C)NOS.33134-33137(D.No.14578) of 2018)

CIVIL APPEAL NOS. 12151-12152 OF 2018  
(arising out of SLP (C)Nos. 30035-30036 of 2017)

CIVIL APPEAL NO. 12046 OF 2018  
(arising out of SLP (C)No. 25929 of 2017)

CIVIL APPEAL NO. 12041 OF 2018  
(arising out of SLP (C)No. 10820 of 2018)

CIVIL APPEAL NO. 12120 OF 2018  
(arising out of SLP (C)No. 10825 of 2018)

CIVIL APPEAL NO. 12068 OF 2018  
(arising out of SLP (C)No. 16578 of 2018)

CIVIL APPEAL NO. 12119 OF 2018  
(arising out of SLP (C)No. 24792 of 2018)

AND

CIVIL APPEAL NO. 12118 OF 2018  
(arising out of SLP (C)No. 6045 of 2017)

Date : 03-01-2019 These appeals were called on for pronouncement of judgment today.

For Appellant(s)	<p>Ms. Pinky Anand, ASG Mr. R. Bala, Adv. Mr. Santosh Kumar, Adv. Mr. T.M. Singh, Adv. Ms. Tanisha Samata, Adv. Ms. Snidha, Adv. Ms. Saudamini, Adv. Mr. Hemant, Adv. Mr. Sumit, Adv. Ms. Kirti, Adv. Mr. Arvind Kumar Sharma, AOR</p> <p>Mr. Meru Sagar Samantary, Adv Mr. Mukul Singh, Adv. Mr. P.U. Yogeshwaran, Adv. Mr. Gurmeet Singh Makker, AOR</p> <p>Mr. Avinash Sharma, AOR</p> <p>Mr. B. V. Balaram Das, AOR</p>
For Respondent(s)	<p>Mr. Nidhesh Gupta, Sr. Adv. Mr. S.K. Malik, Adv. Mr. Praveen Chaturvedi, AOR Mr. Addya Mishra, Adv.</p> <p>Caveator-in-person, AOR Mr. Ananga Bhattacharyya, AOR</p> <p>Mr. Ashwin Kumar. D.S., Adv. Ms. Surbhi Mehta, AOR Mr. Satish Kumar, AOR</p>

Hon'ble Mr. Justice Ashok Bhushan pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice L.Nageswara Rao.

The appeals are dismissed in terms of the signed reportable judgment. All pending applications, if any shall also stand disposed of.

(B.Parvathi)  
Court Master

(Renu Kapoor)  
Branch Officer

(Signed reportable judgment is placed on the file)